F. No. J-11017/34/2023-Judicial Government of India Ministry of Law and Justice Department of Legal Affairs Judicial Section \*\*\*\*\*\*\*\*

Shashtri Bhawan, New Delhi Dated the 7<sup>th</sup> February, 2024

## CORRIGENDUM

In partial modification of this Department's Order No. J-11017/23/2023 Judicial (1) dated 07.10.2023 the name occurring at Sr. No. 54 in the table under para 1, under heading "Group B Panel Counsel", may be read as "**Shri Sougat Mishra**" instead of 'Shri Shought Mishra'.

- 2. Rest of the contents of the aforesaid order dated 07.10.2023 shall read same.
- 3. Hindi version of this corrigendum will follow.

(Sunita Anand)

Joint Secretary & Legal Adviser

## Copy to(through mail): -

- 1. PS to MoS (I/C) L&J
- 2. PSO to Law Secretary/All Additional Secretaries in the main secretariat of Department of Legal Affairs.
- 3. PS to Attorney General for India, PS to Solicitor General of India, PS to All Addl. Solicitors General of India in Supreme Court.
- 4. The Registrar, Supreme Court of India, New Delhi.
- 5. The In-charge, Central Agency Section, Supreme Court Compound, New Delhi.
- 6. Shri Sougat Mishra, Advocate
- 7. One copy of this order is uploaded on website of this Department i.e. <a href="www.legalaffairs.gov.in">www.legalaffairs.gov.in</a> under tab 'Judicial Section' in the link 'Orders related to empanelment of Advocates for Union of India' for the information of panel counsel as above and all other concerned.
- 8. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
- 9. Office / spare copy.

K. Ganna 2. 2024 (Kumar Gaurva)

Section Officer (Judicial)

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